

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 26.11.2020 at 2.45 PM

HEARING

1. Crime 90/2020 ANGPS
2. Crime 377/2020 HPS
3. Crime 378/2020 HPS
4. Crime 239/2020 HPS
5. Crl. Misc. 121/2018
6. Crl. Misc. 255/2020
7. Crl. Misc. 272/2020
8. PCR 180/2020 (Anil Kumar Vs. Muthu)
9. PCR 181/2020 (Krishnamurthy Vs. Ayyappa)
- 10.OS 120/2020
- 11.OS 186/2020
- 12.OS 280/2020 (Subramani Vs. Venkatamma)
- 13.OS 281/2020 (Chowdamma Vs. PDO)
- 14.OS 282/2020 (Bank of Baroda Vs. Balaji Singh)

J.C. MATTERS

- 15.CC 14/2018
- 16.CC 2539/2019
- 17.CC 1047/2020
- 18.CC 1212/2020
- 19.CC 2832/2020
- 20.Crime 67/2020 SPS

Hosakote
Dated: -25.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.